

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No.4865 of 2019

Bhajohari Mahato Petitioner

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: Mr. Mahesh Tewari, Advocate
For the Respondents: M/s. Sachin Kumar (Addl. AG-II), Richa
Sanchita, Prabhash Kumar, Advocates

Oral Order
07/Dated: 26.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

Mr. Sachin Kumar, learned Addl. A.G.-II, appears and submits that he has already received instruction and the counter affidavit has been drafted, but the same could not be filed today due to some official formalities.

Mr. Prabhash Kumar, learned counsel appearing for the Jharkhand State Pollution Control Board, also seeks adjournment so that he would also be able to file counter affidavit.

As prayed, put up on 10.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)